

Annexure – 9

Name of the corporate debtor:RKI BUILDERS PRIVATE LIMITED , Date of commencement of CIRP 08-12-2022 ; List of creditors as on: 18-01-2024

**List of other creditors (Other than financial creditors and operational creditors)
(Amount in ₹)**

Sl. No	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee					
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Murali Krishna Prasad

FOR RKI BUILDERS PRIVATE LIMITED . KALVAKOLANU
MURALI KRISHNA PRASAD, RESOLUTION PROFESSIONAL ,
IBBI/IPA-001/IP-P00967/2017-2018/11588
AFA VALID UPTO 22-11-2024

